

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES

RAJYA SABHA

UNSTARRED QUESTION No. 2430

TO BE ANSWERED ON 15.07.2019

CPSEs established in West Bengal

2430. DR. AMEE YAJNIK:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of Central Public Sector Enterprises (CPSEs) established in West Bengal till date;
- (b) whether Government has identified land for disposal, regarding those CPSEs that have been earmarked for closure;
- (c) if so, the details thereof along with the guidelines issued for disposal of land and the current status of the same;
- (d) the details regarding proceeds realised from disposal of assets of such CPSEs; and
- (e) the other new initiatives taken by Government for CPSEs during the last three years?

ANSWER

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(SHRI ARVIND GANPAT SAWANT)

(a): As per information available in the Public Enterprises Survey 2017-18 that was laid on the Table of both the Houses of Parliament on 27.12.2018, there are 24 operating Central Public Sector Enterprises (CPSEs) which have their Registered Office in the State of West Bengal as on 31.3.2018. Detail of such CPSEs is given in Annex-I.

(b) to (d): As per the information available with Department of Public Enterprises (DPE), out of these 24 CPSEs having Registered Office in the State of West Bengal, 5 CPSEs namely Hindustan Cables Limited, Central Inland Water Transport Corporation Ltd., Burn Standard Company Ltd., National Jute Manufactures Corporation Ltd. and Birds Jute and Exports Limited have been approved for closure by the Government. The detail of status of disposal of land of these five CPSEs is given in Annex-II.

DPE, being the nodal Department for all CPSEs, has issued guidelines on 14.6.2018 to all the administrative Ministries/ Departments of CPSEs on time bound closure of sick / loss making CPSEs and disposal of their movable and immovable assets. As per these guidelines, the administrative Ministry / Department / CPSE in consultation with Land Management Agency (LMA) identifies/ undertakes sale/ transfer of land of CPSE under closure. DPE does not centrally maintain data on disposal of land and other assets of CPSEs and amount realized thereof.

(e): In order to bring in systematic improvement in the functioning of CPSEs, a number of initiatives have been taken by the Government which include, professionalization of Boards of CPSEs, strengthening of Corporate Governance framework, revamping of MoU system for evaluation of performance under result oriented parameters, CAPEX monitoring etc.

Annexure-I referred to in part (a) of reply to Rajya Sabha Unstarred Question No.2430 due for answer on 15.7.2019

List of CPSEs having Registered Office in the State of West Bengal

Sl. No.	NAME OF THE MINISTRY/ DEPARTMENT/ CPSEs
	D/O PHARMACEUTICALS
1	BENGAL CHEMICALS & PHARMACEUTICALS LTD.
	MINISTRY OF COAL
2	COAL INDIA LTD.
3	EASTERN COALFIELDS LTD.
	D/O DEFENCE PRODUCTION
4	GARDEN REACH SHIPBUILDERS & ENGINEERS LTD.
	D/O HEAVY INDUSTRIES
5	ANDREW YULE & COMPANY LTD.
6	BRAITHWAITE BURN & JESSOP CONSTRUCTION COMPANY LTD.
7	BRIDGE & ROOF CO.(INDIA) LTD.
8	HINDUSTAN CABLES LTD.
9	HOOGLY PRINTING COMPANY LTD.
	MINISTRY OF HOUSING & URBAN AFFAIRS
10	HINDUSTAN STEELWORKS COSTN. LTD.
	MINISTRY OF MINES
11	HINDUSTAN COPPER LTD.
	MINISTRY OF PETROLEUM & NATURAL GAS
12	BALMER LAWRIE & CO. LTD.
13	BALMER LAWRIE INVESTMENTS LTD.
	MINISTRY OF RAILWAYS
14	BRAITHWAITE & CO. LTD.
15	BURN STANDARD COMPANY LTD.
	MINISTRY OF SHIPPING
16	CENTRAL INLAND WATER TRANSPORT CORPN. LTD.
17	HOOGLY DOCK AND PORT ENGINEERS LTD.
	MINISTRY OF STEEL
18	EASTERN INVESTMENT LTD.
19	M S T C LTD.
20	ORISSA MINERAL DEVELOPMENT COMPANY LTD.
21	THE BISRA STONE LIME COMPANY LTD.
	MINISTRY OF TEXTILES
22	BIRDS JUTE & EXPORTS LTD.
23	NATIONAL JUTE MANUFACTURES CORPORATION LTD.
24	THE JUTE CORPN. OF INDIA LTD.

Annexure-II referred to in part (b) to (d) of reply to Rajya Sabha Unstarred Question No.2430 due for answer on 15.7.2019

Details of land assets of 5 CPSEs (having Registered Office in the State of West Bengal) approved for closure by the Government

Sl.no.	CPSE	Total extent of land	Status of disposal
	Department of Heavy Industry		
1	Hindustan Cables Limited	Company has approx. 1273.58 acres of free hold land, of which 947.23 acres is in Rupnarainpur, West Bengal, 324.35 acres in Hyderabad and 2 acres in Narendrapur, West Bengal.	NBCC as the LMA together with the Department is making efforts for disposal of immovable assets as per DPE guidelines dated 14.6.2018.
	Ministry of Shipping		
2	Central Inland Water Transport Corporation Ltd.	The Company has 13.82 acres of land in Assam and 17.45 acres in West Bengal. Entire 31.27 acres land is free hold.	The land has been allotted to Central Government/CPSEs/State Government/State PSUs and Kolkata Port Trust in terms of Cabinet approval dated 31.8.2016.
	Ministry of Railways		
3	Burn Standard Company Ltd.	The Company has a total of 975.71 acres of land including 422.84 acres of freehold land and 552.87 acres of lease hold land.	Disposal of land could not take place due to pending litigation.
	Ministry of Textiles		
4	National Jute Manufactures Corporation (NJMC)	The company has a total area of 327.836 acres freehold land.	Disposal of the assets of NJMC will be in accordance with the DPE guidelines dated 14.06.2018. NBCC has been appointed as LMA.
5	Birds Jute and Exports Limited (BJEL)	The company has a total area of 49.677 acres of land in West Bengal	Disposal of the assets of BJEL will be in accordance with the DPE guidelines issued on 14.06.2018.